

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:229
ANSWERED ON:20.02.2006
LEGISLATION ON SPURIOUS ADULTERATED SEEDS
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the existing agricultural legislations are sufficient to deal with the producers of spurious/adulterated seeds;
- (b) if not, the steps the Government proposes to take to protect the interest of farmers;
- (c) whether the Indian Farmers are not getting full benefits of their produce;
- (d) if so, whether the Government proposes to put in place any system to do away with the intermediaries to ensure full benefits to the farmers; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): Government has introduced Seeds Bill, 2004 in Rajya Sabha in December, 2004, which seek to strengthen the seed quality regulation system. The Bill is now under the consideration of the Parliamentary Standing Committee. The Seeds Bill provides inter-alia for compulsory registration of varieties and compensation to the farmers.

(c)to(e): The Commission for Agricultural Costs and Prices advises to the Government on the price policy of major agricultural commodities in the perspective of the overall needs of the economy and with due regard to the interest of the producer/farmer and the consumer. The Commission recommends minimum support price for major agriculture commodities to be fixed by the Government and non-price measures having implication on overall price policy. While recommending minimum support price the Commission analyse a wide spectrum of data, covering the cost of cultivation, production, trends and spread of input use, production and productivity of crop concerned, market price, inter-crop parity, emerging supply-demand situation, procurement and distribution, terms of trade between agriculture and non-agriculture sectors. Besides, Government of India is also implementing market intervention scheme for the benefit of the farmers.